

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1266
ANSWERED ON:16.11.2010
EXPORT OF WHEAT
Muttemwar Shri Vilas Baburao

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has decided to remove the curbs on export of wheat to some of the countries;
- (b) if so, the details thereof indicating the names of such countries;
- (c) whether the export of wheat is to be on the Government account; and
- (d) if so, the details thereof indicating the quantum and price of wheat to be exported and foreign exchange likely to be earned therefrom?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): Export of wheat from the country has been banned from 9.2.2007. However export of certain quantities of wheat is being allowed as humanitarian aid on diplomatic basis to some countries.

(b)&(c): During the year 2009-10 and 2010-11, Government has allowed export of 2,00,000 tons of wheat to Bangladesh and 50,000 tons to Nepal from Central Pool at prevailing economic cost to FCI at the time of lifting of stocks to be paid by the respective countries.

Further, export of 2,50,000 tons of wheat has been allowed to Afghanistan, which was gifted earlier by Government of India.

(d): At present the economic cost of Central Pool wheat to FCI is Rs.15,439.30 per ton. However formal contracts/ agreements between Government agencies and importing countries are yet to be signed.